

the quality of Tobacco before shipment include strict vigilance on quality control under 'Agmark', intensive inspection of Tobacco Packages in the ports, surprise inspection at all stages of quality control launching of legal prosecution whenever necessary etc.

**Non-Transaction of Ordinary Banking Business by Calcutta-Based Branches of Grindlays Bank**

6287. SHRI ANIL BASU : Will the Minister of FINANCE be pleased to state :

(a) whether the Grindlays Bank P.L.C. recently taken over by ANZ, has sought permission of Reserve Bank of India not to transact any ordinary banking business being undertaken for long time namely inventory of current account, saving account fixed and short deposit account etc. in their two big branches at 29 N.S. Road and 31 Chowrager Road, Calcutta; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). Reserve Bank of India (RBI) has reported that the Grindlays Bank plc had intimated RBI vide its letters dated 31.1.86 and 4.3.1986 that as a part of Bank's re-organisation plan to improve the efficiency in customer service, it proposes to transfer the work relating to current accounts; savings bank accounts, fixed deposit accounts and loan/advances/overdrafts accounts from its branch located at 29, Netaji Subhash Road, Calcutta to its main branch located at 19, Netaji Subhash Road, Calcutta. This according to the bank, would not cause any inconvenience to its present customers. RBI has reported that it is examining the question whether this would infringe the licensing or other requirements.

RBI has further reported that it is not aware of any move on the part of the Grindlays Bank plc for not transacting ordinary banking business at its branch located at 31, Chowranger Road, Calcutta.

**Determination of Quantum of Reserve Money**

6288. DR. B. L. SHAIKESH : Will

the Minister of FINANCE be pleased to state :

(a) whether in pursuance of the assurance given in the latest Union Budget that Government will determine the quantum of reserve money in consultation with the Reserve Bank of India, any action has been initiated;

(b) if so, the details thereof; and

(c) if not, when it will be done and when the results are likely to be made known ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) No assurance has been given in the 1986-87 Union Budget in respect of the determination of the quantum of reserve money.

(b) and (c). Do not arise.

**Cotton Monopoly Scheme**

6289. SHRI KAMLA PRASAD SINGH : Will the Minister of TEXTILE be pleased to state :

(a) whether it is a fact that the Raw Cotton Monopoly Procurement Scheme of Maharashtra has been found running into losses;

(b) if so, to what extent;

(c) the steps Union Government have taken to effect improvement in the scheme; and

(d) whether Government propose to start Cotton Monopoly Procurement Scheme throughout the country ?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) and (b). The information relating to profit/loss under the Monopoly Cotton Procurement Scheme is as under :